

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ENVIRANT CONSTRUCTIONS PRIVATE LIMITED (UNDER CIRP)
REGISTERED OFFICE AT: MONT VERT MARC, S. NO. 129/2, BEYOND ALTESSE, SUS
ROAD, PUNE 411 021
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ENVIRANT CONSTRUCTIONS PRIVATE LIMITED CIN: U45201PN2019PTC187937
2.	Address of the registered office	Mont Vert Marc, S. No. 129/2, Beyond Altesse, Sus Road, Pune, PUNE, Maharashtra, India, 411021
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Mont Vert Marc, S. No. 129/2, Beyond Altesse, Sus Road, Pune, PUNE, Maharashtra, India, 411021
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: envirantcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EOI) mentioning Eligibility Criteria can be sought by an email to envirantcirp@gmail.com
10.	Last date for receipt of expression of interest	16 th May 2024
11.	Date of issue of provisional list of prospective resolution applicants	26 th May 2024
12.	Last date for submission of objections to provisional list	31 st May 2024
13.	Date of issue of final list of prospective resolution applicants	10 th June 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31 st May 2024
15.	Last date for submission of resolution plans	1 st July 2024
16.	Process email ID to submit EOI	envirantcirp@gmail.com



Mr. Ritesh R. Mahajan

Resolution Professional

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

"Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune -411030

For Envirant Constructions Private Limited (Under CIRP)

Date:

01-05-2024

Place: Pune

PUBLIC NOTICE

This notice is given on behalf of my clients, that my clients have paid the token amount and have entered into an agreement with Mr. Mahesh Bharat Kapadia and Mrs. Jinal Pravin Thakkar to purchase the said flat which is particularly described in the schedule hereunder.

Therefore any person(s) having any claim in respect of the Flat particularly described in the schedule hereunder or part thereof by way of sale, exchange, mortgage, charge, gift, will, maintenance, inheritance, possession, lease, tenancy, sub-tenancy, lien, license, hypothecation, transfer of title or beneficial interest under any trust right of prescription or pre-emption or under any agreement or other disposition or under any decree, order or award or otherwise claiming, howsoever, are hereby requested to make the same known in writing together with supporting documents to undersigned at my office at E/123, Mega Center, Hadapsar, Pune-411028, within a period of 15 days (both days inclusive) of the publication hereof failing which the claim of such person(s) will be deemed to have been waived and/or abandoned.

SCHEDULE

All that piece and parcel of commercial unit bearing Flat No. 1034 on the third floor of building No. 01 in the project known as "CLOVER BELVEDERE", being constructed on all that piece and parcel of land bearing S. No. 65 Hissa No. 1+2A/2, Mouje Ghorpadi, Dist. Pune, and within limits of Pune Municipal Corporation.

Place : Pune Sd/-
Date : 30/04/2024
ADV. Ajay N. Shinde,
ADVOCATE AND NOTARY
Office No. E-123, Mega Center, Hadapsar, Pune - 411028. Mob. 7588636161

SBI State Bank of India, SARB, Vardhaman Building, 2nd Flr, Seven Loves Chowk, Shankarsheth Road , Pune - 42, Ph:020 - 2644604/344 Email : sbi.10151@sbi.co.in.

POSSESSION NOTICE

Rule 8(1) For Immovable Property

Whereas the undersigned being the Authorized Officer of State Bank of India under Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 & in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 24.01.2024 calling upon the borrower Mrs. Ashwini Vishal Pawar to repay the amount mentioned in the said Notice being Rs. 25,13,205.00 (Rupees Twenty Five Lakh Thirteen Thousand Two Hundred and Five Only) as on 23.01.2024 plus further interest, cost, charges, etc., within 60 days from the date of the said Notice.

The Borrower having failed to repay the balance amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in exercise of powers conferred on her under Section 13(4) of the said Act read with the Rule 8 of The Said Rules, on this 30th day of April 2024.

The Borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of State Bank of India for an amount of Rs. 25,13,205.00 (Rupees Twenty Five Lakh Thirteen Thousand Two Hundred and Five Only) as on 23.01.2024 plus further interest, cost, and incidental charges thereon. The Borrower's attention is invited to the provisions of sub section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Description of immovable Secured Assets:

All that piece and parcel of Residential Flat No. 401, 4th Floor, 'C' Wing, admeasuring 39.83 sq. mtrs. Carpet and terrace area 04.47 sq. mtrs. Carpet, in the name and style of "Kushal Sagar Galaxy" Land bearing Old Survey No. 192 A, i.e. New Survey No. 22, Hissa No. 98/1, Mouje Shewalwadi (Phursungi), Taluka-Haveli, District-Pune and bounded as per Schedule of Agreement to sale dated 26.04.2019 Property owned by Mrs. Ashwini Vishal Pawar

Date : 30/04/2024 Authorized Officer,
Place : Pune State Bank of India, SARB, Pune

PUBLIC NOTICE

Notice is hereby given that, Mr. Paras Hareesh Idnani, having address at -2016, Sadashiv Peth, Tiab Road, Pune-411030, ("Said Owner") is the owner of the property particularly described in schedule hereunder ("Said Property"). The said owner has informed to me that the said property is free from encumbrances and he has clear and marketable title to the same. The said owner also assured that, following original documents are lost and same are not kept with any financial institution or bank or any individual as security:-

1. Agreement of Assignment dated 26.04.2007 executed by Mr. Abhay Madhav Raje in favour of M/s. Pinnacle Construction, which is registered in the office of the sub registrar Haveli No. 1 at Sr.No. 3182, along with Registration Receipt and Index II.
2. Cancellation Deed dated 09.01.2007 executed by Mr. Abhay Madhav Raje with consent of M/s. Pinnacle Construction through proprietor Mr. Gajendra D. Pawar in favour of M/s. Pinnacle Enterprises, which is registered in the office of the sub registrar Haveli No. 10 at Sr. No. 292, along with Registration Receipt and Index II.
3. Agreement to Sale dated 30.12.2006 executed by Mr. Abhay Madhav Raje with consent of M/s. Pinnacle Construction through proprietor Mr. Gajendra D. Pawar in favour of M/s. Pinnacle Enterprises, which is registered in the office of the sub registrar Haveli No. 10 at Sr. No. 10176, along with Registration Receipt and Index II.
4. Agreement dated 20.08.1998 executed by executed by M/s. Pinnacle Construction through proprietor Mr. Gajendra D. Pawar with consent of Mr. Mahesh Anant Yeole and others in favor of Mr. Abhay Madhav Raje, which is registered in the office of the sub registrar Haveli No. 1 at Sr. No. 5094, along with Registration Receipt and Index II.

If any person's bank, financial institution having any claim, right, or interest or charge of any nature in the said property by way of sale, exchange, mortgage, charge, easement, Gift, trust, inheritance, lease, lien or otherwise however are hereby requested to inform the undersigned in writing, together with supporting documents in evidence within 15 days from the date of publication of this notice, at the address given below, failing which the transaction will be proceeded further without reference to any such right, claim or demand, if any, shall be deemed to have been waived or abandoned.

SCHEDULE

All that piece and parcel consist of the property bearing Shop No. E on the Ground Floor admeasuring about 125 Square Feet i.e. 3070 Square Meter in the building known as "Madhav Heritage", which is constructed on the property bearing CTS No. 1641, situated at revenue village Sadashiv Peth/Navli Peth, Taluka Haveli, District Pune, which is within the local limit of Pune Municipal Corporation, and within the jurisdiction of registration District, Sub-Registrar Haveli, Pune.

Adv. Amol Pandhare
B-402, Shankarshi Park Phase-II, Shivajinagar, Lane No. 2 Near Sai Chowk, New Sangavi, Pune-411027.
E-mail:-adv.amolpandhare@gmail.com
Mobile:-+91 8421841008

Pune Date: 01/05/2024

FORM-G INVITATION FOR EXPRESSION OF INTEREST FOR ENVIRONMENTAL CONSTRUCTION PRIVATE LIMITED (UNDER CIRP)

REGISTERED OFFICE AT: MONT VERT MARC, S. No. 129/2, BEYOND ALTASSE, SUS ROAD, PUNE, PUNE 411021 (Under Regulation 30A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with CIN	ENVIRONMENTAL CONSTRUCTION PRIVATE LIMITED CIN: U45201PN2019PTC187937
2. Address of the registered office	Mont Vert Marc, S. No. 129/2, Beyond Altasse, Sus Road, Pune, PUNE, Maharashtra, India. 411021
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Mont Vert Marc, S. No. 129/2, Beyond Altasse, Sus Road, Pune, PUNE, Maharashtra, India. 411021
5. Installed capacity of main products/ services	N/A
6. Quantity and value of main products/ services sold in last financial year	N/A
7. Number of employees/ workmen	N/A
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: envrntconcp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EOI) mentioning Eligibility Criteria can be sought by an email to envrntconcp@gmail.com
10. Last date for receipt of expression of interest	15th May 2024
11. Date of issue of provisional list of prospective resolution applicants	26th May 2024
12. Last date for submission of objections to provisional list	31st May 2024
13. Date of issue of final list of prospective resolution applicants	10th June 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31st May 2024
15. Last date for submission of resolution plans	1st July 2024
16. Process email id to submit Expression of interest	envrntconcp@gmail.com

Sd/- Date: 01-05-2024
Mr. Ritesh R. Mahajan Place: Pune
Resolution Professional
IP Registration Number: IBB/19A-002/IP-NO048/2017-18/10132
"Dregin", B-203, 2nd Floor, Ganeshmalha, Sinhgad Road, Pune - 411030
For Environment Construction Private Limited (Under CIRP)

DATIWARE MARITIME INFRA LIMITED (FORMALLY KNOWN AS RUIA AQUACULTURE FARMS LIMITED)

NOTICE

Notice is hereby given that, a meeting of the Board of Directors of the Company will be held on Wednesday, 8th May 2024 inter alia, to consider and approve Audited financial results of the Company for the quarter and year ended on 31st March, 2024.

Date :- 01.05.2024 Thanking You,
Yours Faithfully,
For Datware Maritime Infra Limited
Formerly known as Ruia Aquaculture Farms Ltd
1st Floor, Adams Court, Baner Road, Pune-411045.
Contact No 7410990100, info@datware.com
CIN L05300PN1992PLC177590
Kritika Agarwal, Company Secretary



बँक ऑफ महाराष्ट्र
Bank of Maharashtra
भारत सरकार का उद्यम
एक परिवार एक बैंक

Pune East Zone : Janamangal Building, 2nd Floor, S. No 7 A/2, Opp. Kirloskar Pneumatics Co. Ltd., Hadapsar Industrial Estate, Hadapsar, Pune 411 013.
Ph. : 020-24514018, Email : pln_per@mahabank.co.in

Sale Notice for Sale of Immoveable Properties (Appendix - IV - A)

E-Auction Sale Notice for Sale of Immoveable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower/s and Guarantor/s that the below described immovable properties mortgaged/ charged to the Bank of Maharashtra, the Possession of which have been taken by the Authorized Officer of Bank of Maharashtra, will be sold on "As is where is", "As is what is" and "Whatever there is" basis on 16/05/2024 between 01.00 pm to 05.00 pm for recovery of the balance due to the Bank of Maharashtra from the Borrower(s) and Guarantor(s), as mentioned in the table. Details of Borrower/s and Guarantor/s amount due, Short Description of the immovable property/ies and encumbrances known thereon, possession type, reserve price, earnest money deposit and Bid increment amount are also given as under:

Sr. No.	Branch Name / Name and address of Borrowers / Guarantors	Total dues as on 29/04/2024 for Recovery of which properties are being sold (Rs.)	Details of the Secured Assets Put for Auction / Sale & Type of possession with the Bank & Encumbrances	RP EMD Amt. Bid Increase Amt.
1	Branch : Pune Ghorpadi Borrower : 1. M/s Pradip Tatyasaheb Tekkawad, Proprietor - Mr. Pradip Tatyasaheb Tekkawad, Khangav Phata, Kasurdi, Pune Solapur Road, Taluka Daund, District Pune - 412214. Guarantor: 2. Mrs. Shital Pradip Tekkawad, Sr. No.73/A, Flat No.702, Building - J 2, Manjri Greenwoods, 7th Floor, Manjri Budruk, Solapur Road, Pune - 412307	Rs. 1,05,66,365/- (Rupees One Crore Five Lakhs Sixty Six Thousand Three Hundred Sixty Five Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses thereon	Flat No 806, on 8th Floor, area 41.16 sq. mtrs. plus enclosed balcony area 6.63 sqm. and terrace area 3.35 sqm. and dry balcony/dry terrace area 2.08 sqm. in 'B' building in the project known as "Mantra City 360" constructed on land bearing S.No.389/1/A (old S.No. 646), situated at Village Talegaon Dabhade, Taluka Maval, District Pune. • Possession Type - Symbolic Possession • Encumbrances Known to Bank = Nil	Rs. 19,86,390/- Rs. 1,98,639/- Rs. 50,000/-
2	Branch: Baramati Borrower : A. M/s Kunjan Packaging Pvt. Ltd., Regd. Off. A-9, Anusaya Complex, Bhigwan Road, Galinde Nagar (Baramati), Tal. Baramati, Dist-Pune-413102, Bus. Add. Plot No. G-391, MIDC, Baramati, Dist-Pune-413133 Through its Directors and Guarantors B. Mr. Kunal Pratap Galinde, C. Mr. Kunal Pratap Galinde, D. Mr. Ketan Pratap Galinde, R/o A-9, Anusaya Complex, Bhigwan Road, Galinde Nagar (Baramati), Tal-Baramati, Dist-Pune-413102. E. Mr. Pavankumar Tulisram Kakade, Flat No.09, Grantha Complex, Bhigwan Road, Galinde Nagar, Baramati, Tal.Baramati, Dist. Pune-413102	Rs. 2,63,33,294/- (Rupees Two Crore Sixty Three Lakh Thirty Three Thousand Two Hundred Ninety Four Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses thereon	All that pieces and parcel of Non-Agriculture Plot No. 51 admeasuring 329.52 sqm. out of Gat No. 239/1/A, situated at Amburewasti, Tandulwadi, Baramati, Tal-Baramati, Dist-Pune in the name of Mr. Ketan Pratap Galinde, Mr. Kunal Pratap Galinde & Mr. Kunal Pratap Galinde. Physical Possession Encumbrances Known to Bank = Nil	Rs. 19,39,824/- Rs. 1,93,982/- Rs. 50,000/-
3	Branch: Daund Borrower : 1. M/s. Vaibhav Petroleum, Proprietor Mr. Nikhil Dattatray Sawant, Vaibhav Niwas, Kumbhar, Tal. Daund, Dist. Pune and Guarantor : 2. Mr. Narendra Dattatray Sawant, Flat No. 303, A Wing, Swaroop Apartment, Dev Palm, Daund, Pune	Rs. 91,76,569/- (Rupees Ninety One Lakh Seventy Six Thousand Five Hundred and Sixty Nine Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses	All that pieces and parcel of NA land bearing CTS No. 2555/2 (Old S. No. 164/4) admeasuring 1750 Sqm. & CTS No. 2558/1 (Old S. No. 165/1), Admeasuring 100 Sqm., Total Land admeasuring 1850 Sqm. i.e. 19906 Sq. ft., situated from Defence Colony to Yadav Vast Road, within the limits of Daund Municipal Corporation, Village Daund, Tal. Daund, Dist. Pune owned by Shri Nikhil Dattatray Sawant • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	1,25,40,780/- 12,54,078/- 1,00,000/-
4	Branch: Ghorpadi Borrower : 1. M/s Ambai Sales, Proprietor Shirish Laxmikant Jawalkar Shop No. 160, Philip Chawl, Ghorpadi Gaon, Tal. Haveli, Dist. Pune - 411001 Guarantor: 2. Mr. Ashish Laxmikant Jawalkar, 52/53 Ghorpadi Gaon, Tal. Haveli, Dist. Pune - 411001	Rs. 12,01,861/- (Rupees Twelve Lakhs One Thousand Eight Hundred Sixty One Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses.	All that pieces and parcel of NA land bearing Plot No. 8, 'Nine Jewels Paradise', Gat No. 49 (P), Old Gat No. 118 & 119, situated at Village Peth (Naigavan), Tal. Haveli, Dist. Pune, land admeasuring 147.77 sqm., owned by Shirish Laxmikant Jawalkar and Ashish Laxmikant Jawalkar. • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	8,52,837/- 85,284/- 30,000/-
5	Branch : Lasurne Borrower : 1) M/s Quality Engineers, Proprietor Mr. Deepak Dhondiram Shinde At post Junction, Anandnagar, Taluka Indapur, District Pune, C/o. Universal Engineering & Equipment Manufacturer, Gat No. 105, Talawade Road, Jyotiba Nagar, Talawade Pune-411062 Guarantors: 2) Vasant Kahndu Moholkar 3) Dhondiram Ramchandra Shinde, At post Junction, Anandnagar, Taluka Indapur, District Pune.	Rs. 56,06,899/- (Rupees Fifty Six Lakh Six Thousand Eight Hundred Ninety Nine Only) plus further interest as applicable rate w.e.f. 30.04.2024 and other cost & expenses thereon	Leasehold Open NA land bearing Gat No. 80/1/1, Plot No. 22A, 22B, 23A, 23 B, and 24, total area 639.20 sq. mtrs. (6880.34 sq. ft.), situated at Anandnagar, Taluka Indapur, District Pune • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 30,27,200/- Rs. 3,02,720/- Rs. 50,000/-
6	Branch: Pune Ghorpadi Borrower : 1) Near Karhans Super Market LLP Regd. Add. 52/53, Ghorpadi Bazar, Near Mahesh Medicxal Store, Pune-411001, 2) Mr. Ashish Laxmikant Jawalkar, 52/53, Ghorpadi Bazar, Near Mahesh Medicxal Store, Pune-411001, 3) Mr. Vinod Ramkisan Khandelwal, Flat No. 105, 1st Floor (Above Stilt), B Wing, Laxmi Park, S. No. 94, Hissa No. 15 (part), Near Mantri Hospital, B. T. Kawade Road, Ghorpadi Gaon, Pune-411001, 4) Shirish Laxmikant Jawalkar, 52/53, Ghorpadi Bazar, Near Mahesh Medicxal Store, Pune-411001	Rs. 55,97,033/- (Rupees Fifty Five Lakhs Ninety Seven Thousand and Thirty Three Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses.	NA Plot bearing No. 2/20 admeasuring 158.00 Sq. Mtrs. out of the sanctioned layout of the land bearing Gat No. 477 lying, being situated at village Khanvadi Tal. Purandari, Dist. Pune within the local limits of Khanvadi owned by Mr. Shirish Laxmikant Jawalkar. • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 4,16,521/- Rs. 41,652/- Rs. 20,000/-
7	Branch: Pune Ghorpadi Borrower : 1) Near Karhans Super Market LLP Regd. Add. 52/53, Ghorpadi Bazar, Near Mahesh Medicxal Store, Pune-411001, 2) Mr. Ashish Laxmikant Jawalkar, 52/53, Ghorpadi Bazar, Near Mahesh Medicxal Store, Pune-411001, 3) Mr. Vinod Ramkisan Khandelwal, Flat No. 105, 1st Floor (Above Stilt), B Wing, Laxmi Park, S. No. 94, Hissa No. 15 (part), Near Mantri Hospital, B. T. Kawade Road, Ghorpadi Gaon, Pune-411001, 4) Shirish Laxmikant Jawalkar, 52/53, Ghorpadi Bazar, Near Mahesh Medicxal Store, Pune-411001	Rs. 55,97,033/- (Rupees Fifty Five Lakhs Ninety Seven Thousand and Thirty Three Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses.	Open NA land bearing Plot No. 43, in the project known as "Cosmos City" admeasuring about 1614.71 Sq. Ft. (150.01 Sq. Mtrs) out of land area admeasuring 01 H 67 R bearing Gat No. 263 lying, being situated at Revenue village Babhulsar Khurd Tal. Shirur, Distt. Pune within the local limits of Babhulsar Khurd owned by Mr. Ashish Laxmikant Jawalkar • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 5,08,445/- Rs. 50,844/- Rs. 20,000/-
8	Branch: Koregaon Bhima Borrower : M/S Ashvi Enterprises Proprietor: Mr. Aniket Ashok Kumar B/11 Kumar Palace East Street, G Themaaiya Road, Pune Camp, Pune, Maharashtra-411001	Rs. 3,54,92,998/- (Rupees Three Crore Fifty Four Lakhs Ninety Two Thousand Two Hundred Nine Hundred and Ninety Two Only) plus further interest as applicable rate w.e.f. 30.04.2024 and other cost & expenses thereon	Commercial Hall No. 201, admeasuring 541.63 sq. mtrs., 2nd Floor, Amenity Building, 'Silver Leaf', at 'Silver Nest', constructed on Gat No.696 (old Gat No. 63), situated at Koregaon Bhima, Taluka Shirur, District Pune, Maharashtra-412216 having 2 car parking area. • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 1,10,14,920/- Rs. 1,10,14,920/- Rs. 1,00,000/-
9	Branch: Malegaon Bk. Borrower : 1) M/s Sai Agro Traders, Proprietor Mr. Sachin Marutrao Taware, At Post Malegaon Bk., Tal. Baramati, Dist. Pune-413115, Unit add. At Po Malegaon Near Rajhans Sankul, Tal-Baramati, dist.-Pune-413115 2) Shri Swaroop Haribhau Waghmode At Po Malegaon Waghmodewasti, Kuran Vibhag, Tal -Baramati, dist.-Pune-413115, 3) Shri Ranjeet Ashokrao Taware At Po Malegaon, Shivnagar, Tal Baramati Dist Pune-413116	Rs. 24,71,458/- (Rupees Twenty Four Lakh Seventy One Thousand Four Hundred Fifty Eight Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses	Residential non-agriculture Plot No 8, admeasuring 496.15 sq. mtr., Gat No 213, situated at Village Malegaon Khurd, Tal. Baramati, Dist. Pune owned by Shri Swaroop Haribhau Waghmode, the guarantor herein • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 32,13,900/- Rs. 3,21,390/- Rs. 50,000/-
10	Branch: Jalochi Borrower : 1. M/s. Om Cloth, Proprietor, Mr. Sanjay Mahadeo Ghadage, Flat No. 12, on stilted 3rd Floor in building "Morya Prashad" constructed on Plot No. 57, Gat No. 158, Situated at Village Jalochi, Behind Urja Bhawan, Taluka Baramati, District Pune Guarantor : Mr. Nandkumar Mahadeo Ghadage, At post Walchandnagar, Taluka Indapur, District Pune	Rs. 12,37,847/- (Rupees Twelve Lakh Thirty Seven Thousand Eight Hundred Forty Seven Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses.	Residential Flat No. 12, Admeasuring 55.76 Sq. Mtrs. (600 Sq. Ft.), on stilted 3rd Floor in building "Morya Prashad" constructed on Plot No. 57, Gat No. 158, situated at Village Jalochi, Behind Urja Bhawan, Taluka Baramati, District Pune, owned by Nandkumar Mahadeo Ghadage • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 12,41,730/- Rs. 1,24,173/- Rs. 50,000/-
11	Branch: Daund Borrower : 1. Shri. Kurnaranand Arun Palase, 2. Smt Bhagyashree Kurnaranand Palase, Khatik Galli, Gandhi Chowk, Daund, Tal. Daund, Dist. Pune-413801 Guarantors : 3. Shri. Anil Vishwanath Sonawane, "Kusum Vishwa", Kumbhar Galli, Daund, Tal. Daund, Dist. Pune-413801	Rs. 16,12,725/- (Rupees Sixteen Lakhs Twelve Thousand Seven Hundred Twenty Five Only) plus further interest as applicable w.e.f. 30.04.2024 and other cost & expenses.	Residential Flat No. 1, 1st floor, built up area 53.42 Sq.m. i.e. 575 Sq. ft., in the building known as "Shri Hari Apartment Phase 2", Vithal Mandir Area, constructed on land bearing CTS No. 794, Area 72.70 Sq. mtrs., situated at Daund, Tal. Daund, Dist. Pune • Possession Type - Physical Possession • Encumbrances Known to Bank = Nil	Rs. 13,27,590/- Rs. 1,32,759/- Rs. 50,000/-

• Date and Time of E-Auction : 16/05/2024 between 01:00 p.m. to 05:00 p.m., • Last Date for Submission of bid and EMD : 16/05/2024
• Inspection Date & Time : 13/05/2024 to 14/05/2024 with prior appointment.

Date : 30.04.2024 Sd/- (Chief Manager & Authorised Officer)
Place : Pune STATE BANK OF INDIA, (RACPC-IV)

Bidders have to log in on the website-<https://mstccommerce.com/auctionhome/ibapi/index.jsp>, upload KYC documents and get themselves registered. Please note that verification of KYC documents takes minimum 3 days' time. Hence Bidders are advised to register and upload KYC documents well in advance to avoid last minute anxiety. Please note that, interested bidders after being registered and after their approval of KYC documents, will again have to log in on the website-<https://mstccommerce.com/auctionhome/ibapi/index.jsp> and will have to deposit Pre-Bid EMD amount with MSTC before the close of e-Auction. Credit of Pre-Bid EMD shall be given to the bidder only after receipt of payment in MSTC's Bank account and updation of the same in the website. This may take some time as per banking process and hence bidders in their own interest are advised to submit the pre-bid EMD amount well in advance, that is at least 24 hours before the e-Auction date to avoid last minute rush. Bank reserves the right to postpone/defer/cancel the e-auction without assigning any reason. For detailed terms and condition of the sale, please refer to the link provided in website of Bank of Maharashtra i.e. <https://bankofmaharashtra.in/propsale.asp> and <https://ibapi.in>. Prospective bidders can contact the Authorized Officer Mr. Sunil Kumar Sahu on Contact No. 9420753667.

Date: 30/04/2024, Place: Pune Authorized Officer, Bank of Maharashtra, Pune East Zone

